

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-44/2004/696/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the th 30 January, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No.DJ(S)/307, dtd. 24.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 29.01.2024 and 30.01.2024, along with station leave permission, from the evening of 26.01.2024 till the morning of 07.02.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-44/2004/697/A, dated , 30-01-2024
Copy to:

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]